	Suttitut					
	NUMBER OF CASES					
Force/Frontier	1994		1995		1996	
					(Upto June)	
	SMG	INFL	SMG	INFL	SMG	INFL
Border Security Force						
Jammu	8	57	12	45	4	87
Punjab	14	51	13	70	3	34
Rajasthan & Gujarat	60	63	41	104	49	118
South Bengal	20199	1688	24480	1174	12081	694
North Bengal	8095	307	8001	347	3688	199
Assam, Meghalaya,						
Manipur & Nagaland	3965	72	3384	113	1960	30
Tripura, Cachar &						
Mizoram	1030	370	938	224	367	246
Ino-Tibetan Border Pol	lice					
Northern Border						
(Karakoram to						
Lipulekh Pass)	3	6	1	1	_	1
Assam Rifles						
North-East	8	46	5	31		14
			(**)	GI - D - DI	1 9 9	1 771

Statement

Possession of cellular phones by Jail inmates

1127. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that certain inmates of Tihar Jail have been making threatening calls on cellular phones to individuals outside the jail;

(b) if so, the details thereof;

(c) if any inquiry into the possession of cellular phones by" the jail inmates has been made, if so, the outcome thereof; and

(d) the action taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) According to the information received from the Tihar Jail authorities and the Delhi Police, no such incident has come to notice.

(c) and (d) Two cellular phones were recovered from the possession of two accused persons in the Central Jail, Tihar in the month of June, 1996. The accused persons were: (i) Shri Changeiz Khan and

(ii) Shri Brij Bhushan Saran Singh. The telephones were sent .to the Delhi Police for establishing the identity of their owners and possible linkages with other individuals/groups. One of the telephones was found to be dysfunctional. The subscriber of the other telephone was one Shri Brijesh Singh, The punishment of stoppage of interviews for one month has been recommended for the accused persons from whose possession the telephones were recovered.

Financial Assistance to Gujarat for **Irrigation Projects**

1128. SHRI RAJUBHAI A. PARMAR : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government of Gujarat has sought financial assistance form Government for the small, medium and large irrigation projects;

(b) if so, the details of the project;

(c) the financial assistance proposed to be given by Government for this purpose in each case;